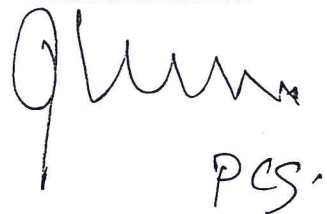



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/(IB)/2017
NAME OF THE PETITIONER(S) : DALAS BIOTECH LTD
NAME OF THE RESPONDENT(S) : BAFNA PHAMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1)	R. Kannan	for : Bafna Pharma. auth all Incl.	 PCS.
2)	Qsm	for Dalas Bio Tech. Counsel for Petn.	

ORDER

Counsel for petitioner present. PCS representing the respondent present and stated that they are making all efforts to settle the matter and prayed further time for submitting the final outcome of the settlement between the parties. In view of the submissions made by the PCS representing the respondents, I am inclined to grant time. Counsel for petitioner had no objection to grant time. In the circumstances, time is enlarged at request. Put up on 30.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)